

ITEM NO.107

COURT NO.16

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 973-974/2011

ANWAR @ BHUGRA

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date : 15-03-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Ankur Mittal, AOR  
Ms. Zinnea Mehta, Adv.  
Mr. Raushal Kumar, Adv.  
Ms. Swarna, Adv.

For Respondent(s) Mr. Piyush Hans, Adv.  
Dr. Monika Gusain, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Submissions are heard.

Judgment is reserved.

(ANITA MALHOTRA)  
AR-CUM-PS

(AYINAPARTHI V.G.V.RAMU)  
COURT MASTER